

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:62
ANSWERED ON:24.11.2014
CORPORATE SAFETY FUND
Gopal Dr. K.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of Corporate Safety Fund provided by the Oil and Natural Gas Corporation Limited and Gas Authority of India Limited for the areas of Tamil Nadu where gas exploration has been undertaken by such companies;
- (b) whether the Government has proposed to increase the allocation by such Public Sector Undertakings under Corporate Safety Fund; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a): There is no separate Corporate Safety Fund in Oil and Natural Gas Corporation Limited(ONGC) and Gas Authority of India Limited(GAIL). However, Health Safety and Environment issues are addressed at the highest level with utmost priority by these companies. To ensure safety at work place, necessary resources including funds are provided by these companies to all their work centres.

GAIL is Operator in one onland exploration area in Tamil Nadu. Any fund created during the execution of activities is within the framework of Production Sharing Contract signed between Government of India and the companies participating in exploration work.

(b) and (c): Do not arise in view of reply to (a) above.